

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section) Civil Secretariat,  
Srinagar/Jammu

**Subject : Selection List of candidates for the post of Legal Assistant, Department of Law, Justice and Parliamentary Affairs, under Hon'ble Prime Minister's Special Package Item No. 149 (Notification No. 04 of 2017 dated 01.12.2017) for Kashmir Migrants, Divisional Cadre Kashmir.**

**NOTICE**

The following candidates who have been recommended by the J&K Services Selection Board for the appointment to the post of Legal Assistant under Hon'ble Prime Minister's Special Package (advertised vide Notification No. 04 of 2017 dated 01.12.2017) pursuant to OM No.DMRRR-Legl/84/2023 (CC :7606455) dated 24.03.2025 of DMRRR Department read with Order No. 74-SSB of 2025 dated 11.03.2025 of J&K Services Selection Board and OM No.DMRRR-Legl/50/2023 (CC :7246490) dated 24.03.2025 of DMRRR Department read with Order No.75-SSB of 2025 dated 11.03.2025 of J&K Services Selection Board are hereby directed to submit their e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar in person within a period of twenty one days positively for uploading the same on the Employee Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointment as Legal Assistant under Hon'ble PM Package for Kashmiri Migrants in the Department of Law, Justice and Parliamentary Affairs and shall forfeit their right of appointment without any further notice.

S.No.	Name of the Candidate S/ Shri	Parentage	Address	Selection Category
1	Seema Koul	Surinder Kumar Koul	116- Adarsh Nagar, Paloura Top, Paloura, NR Vaishno Mandir, Jammu	OM
2	Vishalni Koul	Opinder Krishan Koul	Nusipora, District Shopian, Jammu and Kashmir	OM

*Reyaz Ali Bhat*  
(Reyaz Ali Bhat) 07.04.25  
Assistant Legal Remembrance  
07/04/25

No. LAW-Estt/81/2025-10

Dated: 07-04-2025

1. Principal Secretary to Government, Department of Disaster Management, Relief, Rehabilitation and Reconstruction.
2. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
3. Director Finance, Department of Law, Justice and PA.
4. Secretary, J&K Services Selection Board.
5. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.
6. Concerned candidates for information and compliance.
7. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
8. Concerned file.

